No. RT-11012/02/2019-MVL(pt-8)
Government of India
Ministry of Road Transport and Highways
(MVL Section)
Transport Bhawan, 1, Parliament Street, New Delhi-110001

Dated the 30 March, 2020

To,

1. The Director General of Police
2. Principal Secretaries/Secretaries, Department of Transport
3. The Transport Commissioners of all the States and Union Territories.


Madam /Sir,

Please refer to the order and further the guidelines issued by Ministry of Home Affairs vide No.40-3/2020-DM-I(A), Dated 24th March 2020 and further to the guidelines issued, pursuant to a decision to impose a complete lock down in view of the threat imposed by the spread of COVID-19. The Government has provided for the availability of the essential goods and production thereof and has allowed the vehicles for the transport of such goods / cargo. It has come to the notice of the Government that citizens are facing difficulties in renewal of validity of various documents related to Motor Vehicles Act, 1988 and Central Motor Vehicle Rules, 1989 due to complete lock-down in the country and closure of Government Transport Offices.

2. In view of the above, for the requirements of the validity of the documents under the Motor Vehicles Act, 1988 and Central Motor Vehicle Rules, 1989 it is advised that the validity of Fitness, Permit (all types), Driving License, Registration or any other concerned document(s) whose extension of validity could not or not likely be processed due to lockdown and which have expired since 1st of Feb, 2020 or would expire by 30th of June 2020, the same may be treated to be valid till 30th of June 2020. Enforcement authorities are advised to treat such documents valid till 30th of June 2020.

3. ‘Non-use clause facility’ for transport vehicles for suspension of tax liability, which is operational in a number of states and the facility is being provided by NIC on the VAHAN platform online, may be adopted by other states to give relief to the commercial vehicles like taxi, bus etc. which are non-operational under the current circumstances.

4. All the States and Union Territories are requested to implement this advisory in letter and spirit so that the people, the transporters and various other organisations, which are rendering essential services at this difficult time, may not get harassed and face difficulties amidst nationwide lock-down.

Yours Faithfully,

(Dr. Piyush Goyal)
Director(MVL)
Tele/Fax: 23714974
e-mail: director-morth@gov.in

Copy to:
1. Shri Gautam Ghosh, DDG, NIC - for information and necessary action.